GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:6451 ANSWERED ON:05.05.2010 ALLOCATION OF WATER FROM BHAKRA DAM Choudhry Smt. Shruti;Singh Shri Ratan

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the State Government of Punjab has taken the consent of concerned State Governments for construction of Ranjit Sagar Dam on river Ravi;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Bhakra Beas Management Board maintain the separate accounts of water for filling period and depleting period;
- (d) if so, the details thereof during the last three years and the current year;
- (e) the quantity of water allocated to concerned beneficiary States during the period in comparison to the quantity agreed upon under 1981 agreement, Statewise; and
- (f) the action taken by the Union Government for allocation of water to all the concerned States as per the agreement?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

- (a) & (b) According to the Governments of both Haryana and Rajasthan, the construction of Ranjit Sagar Dam by the Government of Punjab is unilateral.
- (c) Yes, Sir.
- (d) & (e) The Bhakra Beas Management Board (BBMB) has informed that the distribution of surplus Ravi-Beas waters to its partner States of Punjab, Haryana and Rajasthan is being made as per ad hoc working arrangement approved by the Board in its 105th meeting held on 3rd December 1982 and not as per the 1981 agreement. The details of shares/ deliveries to its partner States during the last three years and the current year furnished by BBMB is at Annexure.
- (f) Union Government constituted BBMB in which the concerned States are represented. BBMB makes periodical allocations of water to its partner States as per agreements/ ad hoc interim arrangements in force and has been supplying water to all its partner states as per their requirements to the extent possible in spite of critical position of the reservoirs. On complaints of short supplies from the States, Union Government and BBMB have been taking up the matter with the concerned States, advising them to supply correct and agreed deliveries.